

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b) Government are of the view that special courts exclusively for trying cases filed by the Central Bureau of Investigation should be set up. Since consultations have to be held with the State Governments, it can not be said when the exclusive Courts would be set up.

(English)

**Encouragement to women for Civil Services Examinations**

1145. SHRI RAMASHRAY PRASAD SINGH : Will the PRIME MINISTER be

pleased to state :

(a) the number of female and male candidates who took the Civil Services Examinations during the last three years, year-wise; and

(b) the steps proposed for encouraging female candidates to take examination ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The number of male and female candidates who took the Civil Services (Main) Examination held during the last three years i.e. in 1983, 1984 and 1985 is as under :—

**CIVIL SERVICES (MAIN) EXAMINATION**

1983		1984		1985	
Male	Female	Male	Female	Male	Female
8632	722	8824	758	8704	778

(b) Following steps have already been taken by the Government :

- (i) Wide publicity has been given about the opportunities available to women in the Civil Services.
- (ii) Guidelines have been issued to the States to ensure that women officers are given adequate field experience and posted to a variety of posts including in the areas of finance, industry etc.
- (iii) Instructions have been issued to ensure posting of husband and wife at the same station, as far as possible, within the constraints of administrative convenience.
- (iv) Inter-cadre transfers of All India

Service officers borne on different cadres are considered on the ground of marriage to bring them together in a cadre, which shall not normally be the home state of the officer transferred.

- (v) Guidelines have also been issued to ensure that an officer of Central Service/Public Sector Undertaking is posted as far as possible to the Station/State of of officer of All India Service if such officer marries an officer belonging to an All India Service.

**IAS and IPS officers of Bihar charge sheeted**

1146. SHRI RAM SWAROOP RAM : Will the PRIME MINISTER be pleased to state the number of I.A.S. and I.P.S.